

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/206(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SRIMUNISUVRATA AGRI INTERNATIONALLIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Corporate Debtor
Ms. Shreya Choudhary, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the corporate debtor present.
2. It is submitted by Ld. Counsel Mr. D. N. Sharma appearing on behalf of the corporate debtor that Indian Bank has assigned to CFM. However, none appears on behalf of CFM. No application is seeking for substitution of CFM in place of Indian Bank has been filed till date.
3. Therefore, today we give a last chance to the same, **failing which appropriate Order(s) would be passed** in this matter.
4. List this matter for further consideration on **31.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**